

[Shri Ravindra Varma]  
 after this government has come to power there has been such an erosion. His main point was that there should be a discussion on the affairs of BHEL. He is free to raise it in any form in which he can raise it as an hon. Member and then the question of allotting time for it would arise. He said that there should be a discussion on the statement that the Prime Minister made after his visit abroad. I am not quite sure whether it was said by the Speaker that the discussion would be on the Prime Minister's statement or the statement made by the Foreign Minister. If I remember aright, it was about the Foreign Minister's statement. In any case his purpose in raising this question is to ask for a debate on foreign policy. As we have said, we will try to find sometime for it. Then, my friend Mr. Chandrapan was very disappointed that there was no reference to bonus, and no statement has been made. He reminded me that we said that the government would make an announcement soon. I can assure him that it will be sooner than now than from the last week. He said that we should make a statement as soon as possible. I agree with him; there should be no doubt on this score; we will be able to make a statement in the very near future. On sugar decontrol he wanted a discussion. I shall bear this in mind. Unfortunately there are no unlimited hours in the day. If there were an unlimited number of hours in the day, certainly all this could have been fitted into the next week; but

since it is not possible even for this House to change the number of hours in a day, it is not possible for us to include everything in the business for the next week.

SHRI HARI VISHNU KAMATH:  
 My point remains unanswered.

SHRI RAVINDRA VARMA: Obviously during the next week we will not be in a position to provide for it.

SHRI HARI VISHNU KAMATH:  
 The week after next?

MR. CHAIRMAN: We take up the next business now.

13.43 hrs.

MOTOR VEHICLES (AMENDMENT)  
 BILL\*

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to move for leave to introduce a Bill further to amend the Motor Vehicles Act, 1939.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Motor Vehicles Act, 1939."

*The motion was adopted*

SHRI CHAND RAM: I introduce the Bill.

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